

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 234 of 2020

In the matter of:

Lupin Dealers Pvt. Ltd.

.....**Appellant**

Vs

Ashish Vincom Pvt. Ltd.

.....**Respondent**

Present:

For Appellant:-Ms. Richa Bhardwaja., Advocate

For Respondent :- Mr. Soumya Dutta, Advocate

ORDER

12.03.2020- The Appellant is to file the 'Rejoinder' within 10 days from today. List the matter 'For Hearing' on **9th April, 2020**.

**(Justice Venugopal M.)
Member (Judicial)**

**(V.P. Singh)
Member (Technical)**

**(Alok Srivastava)
Member (Technical)**

SC/NN